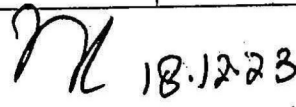


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon recommendation of the Selection Committee in its meeting dated 12.12.2023, in exercise of the power conferred under Rule 21 (4) (i) of the *Delhi District Courts (Appointment & Conditions of Services) Rules, 2012* upon the undersigned, the below-mentioned official is hereby confirmed to the post of *Junior Judicial Assistant* on satisfactorily completing the period of probation:-

Emp. Code	Name of the Official & Designation	Teacher's Name	Date of joining	Date of Confirmation
20930977	Sh. Prem Das, JJA	Sh. Ram Sarup	04.04.2014	03.04.2016

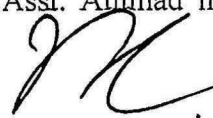
  
(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

F.No.133/Conf./S&P(JJAs)/Admn.-II/2023/

Dated, Delhi the 18 DEC 2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge, West District, THC, Delhi.
2. The DDO, Accounts Branch (West District), THC, Delhi.
3. The Pay & Accounts Office, Delhi (*through concerned Accounts Branch*).
4. The A.O. (J), Recruitment Cell (HQs), Tis Hazari Courts, Delhi.
5. The Branch-In-Charge, ACR Cell (HQs), Tis Hazari Courts, Delhi.
6. PS to undersigned.
7. The Dealing Assistant, Personal File (JJAs), Admin. Branch-II, (HQs), THC, Delhi.
8. The Dealing Assistant, PBR/SBR, Accounts Branch (*West District*), THC, Delhi.
9. The Dealing Assistant, LAYERS, Computer Branch, Central District, THC, Delhi.
10. The Dealing Assistant, Website Committee, Central District, THC, Delhi for uploading the same on official website under the tab "*Employees' Corner*".
11. The official Sh. Prem Das S/o Sh. Ram Sarup, JJA/Asst. Ahlmad in the C/o Sh. Vikas Madan, Ld. CJ-01, West District, THC, Delhi.

  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi